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ITEM NO.51

REGISTRAR COURT.2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal(Civil)No(s).33494-33495/2012

KRISHAN KUMAR SINGH & ORS.

Petitioner(s)

VERSUS

RAJESH KUMAR SINGH & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 23/04/2013 These Petitions were called on for hearing today.

For Petitioner(s) Mr. Abhishek Swarup,Adv.

M/S Manoj Swarup & Co.,Adv.

For Respondent(s)

Mr. Shakil Ahmed Syed,Adv.

UPON hearing counsel the Court made the following
O R D E R

The respondents have not filed counter affidavit inspite of last chance granted. Hence, place the matter before the Hon'ble Court, as per Rule.

|
|s

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|(SUNIL THOMAS)
|Registrar

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